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Title : Regarding postponement of Banking Laws (Amendment) Bill, 2011.

MR. DEPUTY-SPEAKER: Shri Gurudas Dasgupta has requested hon. Speaker to postpone Item No. 10, *i.e.* Banking Laws (Amendment) Bill, 2011, which the hon. Speaker has agreed to.

Therefore, we will take up Item No. 11, i.e. Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011.

Hon. Finance Minister.

...(Interruptions)

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Mr. Deputy-Speaker, Sir, I beg to move ...(Interruptions)

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14.03 hrs

At this stage, Shri Ganesh Singh and some other hon. Members came and stood on the floor near the Table.

â€¦(लवधल)

14.04 hrs

At this stage, Shri Dharmendra Yadav and some other hon. Members came and stood on the floor near the Table.

â€¦(लवधल)

MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow, the 7th December, 2012 at 11.00 a.m.

14.05 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, December 7, 2012/Agrahayana 16, 1934 (Saka).

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Not recorded.

* Not recorded.

* Not recorded.